

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:5505
ANSWERED ON:06.09.2011
CONSUMPTION OF MEAT AND MEAT PRODUCTS
Dhurve Jyoti

Will the Minister of AGRICULTURE be pleased to state:

- (a) the per capita consumption rate of meat and meat products in the country;
- (b) whether the total number of animals slaughtered for meat has increased to more than 11 crore in the country;
- (c) if so, the details thereof;
- (d) whether the export of meat products to foreign countries has substantially increased in the recent years;
- (e) if so, the details thereof;
- (f) whether the Government proposes to review the Animal Protection Act and suggests amendment to it after consultation with the State Governments in view of changing scenario of animal production and use causing adverse effect on domestic prices of meat products; and
- (g) if so, the details thereof?

Answer

THE MINISTER OF STATE FOR AGRICULTURE AND FOOD PROCESSING INDUSTRIES (Dr. CHARAN DAS MAHANT)

(a) As per the report on key indicators of 66th round NSS Survey on household consumer expenditure in India (July 2009-June 2010), monthly per capita quantity of consumption of meat (goat meat/mutton, beef/buffalo meat, pork and chicken) is 0.215 kg in rural areas and 0.327 kg in urban areas.

(b) & (c) All India estimates of number of animals slaughtered (including poultry birds) for meat production during the year 2009-10 are given below;

in million numbers

Cattle Buffaloes Sheep Goats Pigs Poultry

2.48 5.88 23.27 50.71 6.75 1568.31

Source: Basic Animal

Husbandry Statistics, 2010, Department of Animal Husbandry, Dairying & Fisheries. Government of India

(d) & (e) India's export of meat and meat products during 2007-08 to 2009-10 are given below :

Year Quantity Value
million tonnes Rs. crore

2007-08	0.498	3742.64
2008-09	0.503	5362.55
2009-10	0.546	6254.56

Source: DGCI&S, M/o of Commerce and Industry, Government of India

(f) & (g) Ministry of Environment and Forests is considering to replace the Prevention of Cruelty to Animals Act, 1960 by a comprehensive Animal Welfare Bill in consultation with other Union Ministries.

